

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.202
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

Vs.

M/s. Radiant Castings Pvtg Ltd.

... **APPLICANT/PETITIONER**

... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 07.04.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Adya Singh, Adv. Avishek Guha,
Adv. SoumyaDutta

For the Respondent : Adv. Shashwat Anand, Adv. Adya Singh

ORDER

Ld. Counsel appearing for the Petitioner seeks time to take instructions from his client. Time as prayed is granted.

List the matter on **08.04.2022**.



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)



(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Mamta